

**National Green Tribunal
(Principal Bench)
Faridkot House, Copernicus Marg,
New Delhi- 110 001**

NGT(PB)/DR/05/2018-19/64/544

Date: 19th July, 2018

OFFICE ORDER

In order to streamline the service of notices and judicial procedure and to make optimum use of advanced technology, all learned counsel and the applicants in person whenever they file a new O.A./Appeal/Review/Execution or any reply/affidavit etc. under the NGT Act, 2010 and the Rules framed thereunder are required to mention their E-mail address and mobile numbers along with the E-mail address and mobile numbers, Fax no. of the parties/respondents of the case.

This shall come into effect immediately.

Assistant Registrar (Filing) is directed to ensure compliance accordingly.

This issues with the approval of the Competent Authority.

(Mukesh Kumar Gupta)
Registrar General and Head of Office

19 JUL 2018

Copy to:

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Judicial and Expert Members
3. PA to Ld. Registrar General
4. Ld. Registrar's of all Zonal Benches (Bhopal/Chennai/Kolkata/Pune) to notify in the notice board
5. Ld. Deputy Registrar
6. Assistant Registrar (Judicial/Filing)
7. Consultant (Judicial/Admn.)
8. Secretary, NGT Bar Association
9. Notice Board /Website, NGT for public information
10. Guard File

